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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

C.A. NO. 402/95

New Delhi, the 1st March, 1995

Hon'ble Shri J.P. Sharma, Member (J)

Hon'ble Shri B.K. Singh, Member (A)

Shri Swadesh Kumar,
Former Deputy Director (IMI),
Small Industries Service Institute,
New Delhi.

r/o 29/27, East Patel Nagar,
New Delhi.

... applicant

By Advocate: Mrs. Sarla Chandra

Vs.

1. Union of India
through the Secretary
Ministry of Industry,
Department of Small Scale Industries,
Udyog Bhavan, New Delhi.

2. Development Commissioner,
Small Scale Industry,
Ministry of Industry,
Govt. of India,
7th Floor, Nirman Bhavan,
Maulana Azad Road, New Delhi. ... Respondents

ORDER (ORAL)

Hon'ble Shri J.P. Sharma, Member (J)

After hearing for some time, the learned
counsel for the applicant wants to withdraw the
application to pursue the matter departmentally.
He is allowed to withdraw the application with
liberty to file fresh application, if so advised,
according to law.

(B.K. SINGH)
MEMBER (A)

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J.P. Sharma
(J.P. SHARMA)
MEMBER (J)